

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8th May, 2024, 10:30 A.M.

CP No. 161/CTB/2019, CA No. 48/CB/2021

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Anup Kumar Lakhotia -Vs- Nilachal Petroproducts Pvt. Ltd.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

For Respondent (s)

Mr. Saswat K. Acharya, Adv.
 Mr. S. Pholgu, Adv.
 Mr. J. Sahoo, Adv.
 Mr. A. Agarwal, Adv.
 Mr. S. Agrawal, Adv.
 Mr. J. Joshi, Adv.
 CS, Mr. S.K. Sahoo

ORDER

There is no representation for the petitioner. Ld. Authorized Representative CS, S.K. Sahoo appeared for R1. Ld. Counsel Mr. S.K. Acharya appeared for R2. It is represented that the matter is almost settled. Hence, for reporting settlement, matter adjourned to 24.07.2024.

Sd

Kaushalendra Kumar Singh
 Member (Technical)

Sd

P. Mohan Raj
 Member (Judicial)